

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 54 of 2014

Dated : 27th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Jafar Alam

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1
Ms. Swapna Seshadri for R-2
(Powergrid)

ORDER

Heard learned counsel for the appellant. Learned counsel for the appellant is directed to file written submissions after serving copy thereof on the other side by 12th September, 2014.

Post the matter for further submissions on **22nd September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**